

1	2	3
25	Sikkim	41.49
26	Tripura	21.71
27	Mizoram	73.44
28	Meghalaya	24.40
	Total (NE States)	309.28
	Grand TOTAL :	1692.55

#### **NDC meeting on climate change**

331. SHRI NARESH GUJRAL :

SHRI N.K. SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Prime Minister has recently called a meeting of the National Development Council (NDC) to seek a consensus on India's position at the Copenhagen meet on climate change;
- (b) if so, the details of discussions held in the meeting and outcome thereof;
- (c) whether the developed countries are pressurising India to be flexible on its stand; and
- (d) if so, the latest stand of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) and (b) The National Development Council (NDC) Meeting has not been convened so far.

(c) In the international negotiations on climate change, developed countries have called upon the major developing countries like India to contribute to global efforts for mitigation in form of mitigation actions that will result in deviation from Business As Usual.

(d) Government's approach to Climate Change is fully anchored in the United Nations Framework on Climate Change (UNFCCC), Kyoto Protocol and the Bali Action Plan. The actions of the Government of India will be guided by the principles of equity and common but differentiated responsibilities and respective capabilities as enshrined in the Convention and the policy laid down in the National Action Plan on Climate Change.

#### **National action plan on climate change**

332. SHRI N. K. SINGH :

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;

(a) whether Government has recently asked the State Governments and UTs to prepare climate change action plans consistent with the National Action Plan;

(b) if so, whether the multiple environmental crises, that confront the country, have created an alarming situation in many ways; and

(c) if so, the steps taken by Government to provide special assistance to the State Governments/UTs for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : Yes Sir, Government has requested the State Governments to prepare State level Adaptation Action Plans on Climate Change consistent with the objectives of National Action Plan on Climate Change.

Climate Change is a global environment problem that may have adverse impacts in form of extreme weather events, water stress, glacial melt, sea-level rise that could flood coastal settlements, occurrence of vector disease, etc. These impacts of climate change may take place at regional and State level.

(c) Necessary assistance is provided to State Governments subject to availability of funds.

#### **Limiting emissions and transfer of clean energy technology**

333. SHRI VIJAY JAWAHARLAL DARDA :

SHRIMATI SYEDA ANWARA TAIMUR :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any binding targets to limit emissions and transfer clean energy technology to developing Nations by developed world have been fixed so that significant contributory efforts to combat global warming are made; and

(b) if so, whether India and China, who were at the core of global negotiations during August 2009 to finalize a successor to Kyoto Protocol, have made any progress towards achieving this objective?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) As per the Kyoto Protocol agreed by the Parties, Annex I Parties (Developed Countries) have to reduce their emissions by 5.2% over the 1990 levels by the end of first commitment period *i.e.* 2008-12 while there are no binding emission reduction targets for Developing Countries. Further, as per the Article 4.3 of the UN Framework Convention on Climate Change, Annex I Parties are supposed to transfer finance and clean technologies to developing nations to help them reduce their emissions. Current negotiations under the Bali Action Plan are aimed, *inter alia*, at deciding institutional arrangements for development and transfer of clean technologies through technology cooperation and provision of financial resources to developing countries to enable them to adapt to and mitigate climate change.